

(ii) Upper age limit for entry into Government services has been relaxed by 5 years for recruitment to class III and IV posts in Central Government.

New Projects

1. The Sheltered Workshop of the National Centre for the Blind is proposed to be expanded in the current year.

2. A Centre for Training Instructions of the Blind in Orientation and Mobility is to be set up as part of the National Centre for the Blind in the current year.

3. An agricultural section is to be added to the National Centre for the Blind.

4. A building for the National Library for the Blind is proposed to be put up at the National Centre.

5. The income tax exemption limit for totally blind persons has been raised to Rs. 10,000.

6. Subject to certain conditions, fees paid by the parents of blind children to approved educational institutions will be reimbursed to the Central Government employees.

7. A project to place blind children in Delhi in regular schools for sighted children is being initiated in the current year.

NATIONALISED BANKS

442. SHRI JAGDISH PRASAD MATHUR : Will The Minister of FINANCE/ वित्त मंत्री be pleased to state :

(a) whether there is any proposal under Government's consideration to change the present structure of the nationalised banks;

(b) whether Government have taken any decision not to appoint any outsider as Custodians; and

(c) whether Government propose to form a Banking Corporation for the nationalised banks ?

THE MINISTER OF FINANCE/ वित्त मंत्री (SHRI Y. B. CHAVAN):
(a) and (c) No such proposals are under consideration.

(b) No such decision has been taken.

BANKING COMMISSION

443. SHRI JAGDISH PRASAD MATHUR : Will the Minister of FINANCE/ वित्त मंत्री be pleased to state :

(a) whether Government have recently appointed Commission to study all aspects of the banking system; and

(b) if so, when was the Commission appointed and whether the Commission has submitted any report to Government recently ?

THE MINISTER OF FINANCE/ वित्त मंत्री (SHRI Y. B. CHAVAN) :
(a) A Banking Commission under the Chairmanship of Shri R.G. Saraiya was appointed by a Resolution dated the 3rd February, 1969.

(b) The Commission has not yet submitted its report.

बच्चों के लिये अनिवार्य शिक्षा

444. श्री जगदम्बी प्रसाद यादव : क्या शिक्षा और समाज कल्याण मन्त्री यह बताने की कृपा करेंगे कि :

(क) क्या देश में प्राइमरी स्तर तक अनिवार्य तथा निःशुल्क शिक्षा की व्यवस्था करने के प्रश्न की जांच कर ली गई है;

(ख) यदि हां, तो इस दिशा में अब तक क्या प्रगति हुई है; और

(ग) क्या यह सच है कि राज्य सरकारों विशेषतः बिहार, उड़ीसा और राजस्थान आदि की सरकारों, के पास इस समस्या के समाधान के लिये आर्थिक क्षमता नहीं है और यदि हां, तो इस मामले में सरकार क्या कार्यवाही करने का विचार रखती है ?

† [COMPULSORY EDUCATION FOR CHILDREN

444. SHRI J. P. YADAV : Will the Minister of EDUCATION AND SOCIAL WELFARE/शिक्षा और समाज कल्याण मंत्री be pleased to state :

(a) whether the question of providing free and compulsory education upto primary stage in the country has been examined;

† [] English translation.